

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/720/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : SIRAJ & RENU
NAME OF THE RESPONDENT(S) : URBANEDGE HOTELS & HOLDINGS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

D. Murugan.

Operational creditors.

[Signature]

PAWAN LAKSHAKI

*Counsel for Corporate
Debtor*

[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged with the direction to file reply by providing copy to the other side before next date of hearing. Matter is posted for arguments. Put up on 22.01.2018 at 10.30 A.M.

^{-sel r}
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)